

अरबी और फारसी संस्थाएं

840. श्री मुहम्मद मसूद खान : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार उन अरबी तथा फारसी संस्थाओं को प्राथमिकता प्रदान करने के लिए नियम बनाने का विचार रखती है जिन्हें भाषाओं के विकास की स्कीम के अन्तर्गत राज्य सरकार से कोई अनुदान प्राप्त नहीं होता है; और

(ख) यदि हां, तो इस संबंध में ब्यौरा क्या है ?

मानव संसाधन विकास मंत्रालय (शिक्षा विभाग और संस्कृति विभाग में उप-मंत्री (कुमारी प्रसन्ना) : (क) ऐसा कोई प्रस्ताव सरकार के विचाराधीन नहीं है ।

(ख) प्रश्न नहीं उठता ।

National Resource Centre for Women

841. MISS SAROJ KHAPARDE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government propose to set up a National Resource Centre for Women; and

(b) if so, what are the details thereof ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) and (b) The Government of India, has decided, in principle, to set up a National Resource Centre for Women (NRCW), as an autonomous body, with the following major objectives :—

- (i) to orient and sensitise policy planners /administrators /implementors towards women's issues;
- (ii) to facilitate leadership training for grass root level women NGOs;
- (iii) to provide training facilities and the creation of an information base in the field of Women's development so as to function as a data bank and a clearing house for dissemination of information;

(iv) to facilitate the monitoring and evaluation of Government programmes related to women's development; and

(v) to undertake policy/programme relating research.

Review of sports schemes in view of Hiroshima Asiad

842. DR. NARREDDY THULASI REDDY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether there is any proposal to constitute a Committee for reviewing sports schemes, in view of ensuring Hiroshima Asiad; and

(b) if so, the details thereof ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) and (b) No. Sir. However Govt. had constituted a Committee under the Secretary, Department of Youth Affairs and Sports for reviewing the existing, sports schemes. The Committee submitted its report in May, 1992. Follow up action has been taken.

Payment of Dues of late Head Mistress G.G.S.S. School

843. SHRI RAM NARESH YADAV : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government have received any request for the release of complete arrears of pay and family pension to the heir of late 'Head-Mistress of Government Girls Senior Secondary School-III, Patel Nagar, New Delhi who expired in April, 1988;

(b) if so, the details of requests;

(c) whether the report for payment of arrears of pay because of upgradation and revision and also family pension have been submitted by the concerned Department if not the reasons therefor; and

(d) by when the arrears and other dues is likely to be paid to the dependent in future ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) and (b) Delhi Administration has received a request from the mother of late Km. Sneh Lata Paul, Ex-Head Mistress for payment of retirement benefits.

(c) and (d) Delhi Administration has intimated that retirement benefits such as GPF, death-cum-retirement gratuity and group insurance have already been paid to the mother of the deceased. Under the rules, mother of the deceased is not entitled to family pension.

Translation of Quran in Indian Languages

844. DR. SHRIKANT RAMCHANDRA JICHKAR :

SHRI RAM GOPAL YADAV :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the Indian languages in which the Holy Quran has been translated;

(b) whether these copies would be made available in the Parliament Library; and

(c) whether Government have financed some of the translation projects ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) to (c) The Government has neither published nor funded the publication of a translation of the Holy Quran into any of the Indian languages. However, according to the information given by Markazi Maktaba-Islami to the National Book Trust, several private Organisations have published translations of the Holy Quran in Hindi, Bengali, Gujarati, Kannada, Marathi, Punjabi, Tamil, Telugu and English.

Progress made by National Commission for Women

845. SHRI MURLIDHAR CHANDRA-KANT BHANDARE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state what is

the progress made by the National Commission for Women in ameliorating the condition of women in this country in general and by way of legislation in particular ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) :

The areas in which progress has been made by the National Commission for Women are as given below :—

1. Review of legislations affecting women is an important function of the Commission. The information regarding the various laws and special provisions relating to women which the Commission should examine has been compiled by the Commission. Three Committee of experts have been constituted to look into the various aspects relating to the amendments or review of the existing provisions of the Constitution and other laws.
2. The Commission has organised a seminar on the issues relating to child rape so that greater awareness regarding the problems of child rape could be generated and greater involvement of voluntary organisation could be sought to control the menace of child rape.
3. The Commission has also examined the provisions relating to the Dowry (Prohibition) Act, 1961 and the Commission of Sati (Prevention) Act, 1987.
4. The Commission has also examined certain specific issues of topical importance, such as epilepsy being equated with insanity in the Hindu Marriage Act, 1955 and being accepted as the main ground for divorce.
5. The Commission has also taken up the cases regarding complaints of harrasement and of atrocities against women with the appropriate authorities in the concerned States. In some cases, members of the Commission have also visited and